

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

No: 48

Dated: 18.04.2016

All the District Judges/Additional District Judges, including those on deputation, shall deposit their Laptops along with the accessories) provided to them earlier in point of time, in the office of the Director, J&K State Judicial Academy, at Jammu and Srinagar, on or before the 25<sup>th</sup> day of April, 2016.

  
(M. K. Hanjura)  
Registrar General

No. 1675-1760/A.C.

Dated: 18.04.2016

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Director, J&K State Judicial Academy, Jammu,  
..for information.
3. All the District Judges/Additional District Judges, including those on deputation, for information and necessary action.
4. Incharge NIC, High Court of J&K, Jammu, for uploading the same on High Court Website.

  
Registrar General